editions have been sold out and new editions have been brought out.

SHRI SHYAMLAL GUPTA: How many copies?

SHRI I. K. GUJRAL: In the case of seven we have already reprinted. In the case of others the sales have not been unsatisfactory although I wish something better could be done. In India one of the serious problems is that the books that are published are not sold in as many numbers as they should be. The print order is 2000 to 3000 copies which compared to the population is a very dismal figure. Unless we come to that stage when we can place orders for 50,000 to 60,000 copies, the impact will not be adequate.

SHRI LOKANATH MISRA: May I know whether these publications are only in Hindi or English or are they also done in the regional languages? May I know in this connection whether there has been an attempt made to publish these books in the language of the area to which the person belongs?

SHRI I. K. GUIRAL: The policy is that we print the books in English and Hindi and also in the regional language of the area from which the eminent personality came.

SHRI K. P. SUBRAMANIA MEN-ON: There is a feeling in the country that in selecting what are called great men the Government has been selecting people only from some parts of the country. Many' leading figures from the South do not get any mention in any of these things. May I know from the Government whether the Govern ment will see to it that people from all parts of the country including the underdeveloped parts of the country like Orissa or Kerala and such other places also get a place; in the so-called publication of these biographies great men.

SHRI I. K. GUIRAL Sir, I would like to categorically state that while selecting the personalities we are not constrained by the region. We have published books on eminent Indians coming from all parts of India because they are eminent Indians and not eminent

people of this or that region. -There are quite a few outstanding names; fof instance 1 would mention the name of Shri Sankaran Nair. ..

MR. CHAIRMAN: You can put the list on the Table.

सहकारी क्षेत्र के लिए लाइसेंन्स

* 609. श्री जगदीश प्रसाद माथुर:
श्री पीताम्बर दास:
श्री ओम् प्रकाश त्यागी:
श्री जगदम्बी प्रसाद यादव:
श्री वीरेंन्द्र कुमार सखलेचा:

क्या औद्योगिक विकास तथा विज्ञान और प्रौद्योगिकी मंत्री यह बताने की कृपा करेंगे कि गत तीन वर्षों के दौरान सहकारी क्षेत्र में उद्योगों को स्थापित करने के लिए कितने लाइसेंन्स जारी किए गए और ये लाइ-सेंन्स कित-किन सहकारी संस्थाओं को दिये गये?

t [LICENCES FOR CO-OPERATIVE SECTOR

*609. SHRI JAGDISH PRASAD MATHUR: SHRI PITAMBER DAS: SHRI O. P. TYAGI: SHRI J. P. YADAV: SHRI V. K. SAKHLECHA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state the number of licences issued for putting up industries in the cooperative sector during the last three years and the names of the cooperative societies to wh>m these licences were issued?]

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI Z. R. ANSARI):

A statement is laid on the Table of the House. [See Appendix LXXXIII, An-nexure No. 70].

fThe question was actually asked on the floor of the House by Shri Jagdish Prasad Mathur.

i[] English translation.

श्री जगदीश प्रसाद माथर: जो सूची मंत्री महोदय ने सदन के पटल पर रखी है इसमें जिन 32 इन्डस्ट्रीज को आपने लाइसेंन्स दिया है, उन 32 में से 27 तो केवल शगर इन्डस्ट्रीज हैं। तो क्या इससे हम यह मानकर चलें कि सरकार की नीति कोआपरेटिव्ह सेक्टर में केवल गुगर इन्डस्ट्री को रखने की है और वाकी इन्डस्ट्रीज में अगर कोअपरेटिव वाले लाइसेन्स के लिए अप्लाई करते हैं, तो उनको प्रैफरेन्स नहीं दिया जायगा ? मैं मंत्री महोदय से जानना चाहंगा, अगर यह नीति नहीं है तो ऐसे कितने लाइसेन्स नहीं है, जिनके लिए कोआपरेटिव सेक्टर ने भी अप्लाई किया. या आपने उनको लाइसेंन्स नहीं दिया और इंडीविज्अल्स को आपने प्रैफरेन्स दिया?

श्री जैड आर० अन्सारी: सर, कोआप-रेटिव सेक्टर में लाइसेंन्सिंग पालिसी है यह रही है कि हम एग्रो बेस्ड इन्डस्टीज को लाइसेंसेज दें। जो हमारी लाइसेंसिंग पालिसी सन् 1970 में अनाउन्स हुई और उसके बाद उसी को सन् 1973 में अनाउन्स किया, उसमें हमने कोआपरेटिव सेक्टर में शुगरकेन, जुट, काटन और अग्रीकलचरल इन्पट्स के प्रोडक्शन से ताल्लुक रखने वाली जो कोआपरेटिव सोसाइटीज हैं उनको प्रोत्सा-हन दिया है और इसमें हमारी नीति है कि हम कोआपरेटिव सेक्टर में जाते हैं।

श्री जगदीश प्रसाद माथुर : इसके अन्दर दूसरों ने अप्लाई किया था या नहीं और कोआपरेटिव को न देकर क्या आपने दूसरों को दे दिया ? मैंने यह सवाल पुछा था । जो सेक्टर आपने बतलाये इन्डस्ट्रीज के अन्दर, उनमें आपने कोआपरेटिव वालों को to Questions

श्री जैंड० आर० अन्सारी : हमारी पालिसी यह है कि हम कोआपरेटिव सेक्टर को प्रायरिटी देते हैं। जहां पर भी कोआपरेटिव सेक्टर ने अप्लाई किया वहां पर हम उनको प्रायरिटी देते हैं।

थी जगदीश प्रसाद माचर : आपने मेरे सवाल का जवाव फिर भी, नहीं दिया।

श्री संनापति : आप दूसरा सवाल पूछ लीजियं।

श्री जगदीश प्रसाद माथर : मंत्री महोदय ने पिछले दिनों जो अपना ज्वाइन्ट सेक्टर के बारे में सुविचार व्यक्त किया था, मैं उनसे यह जानना चाहता हूं कि उस ज्वाइन्ट सेक्टर में कोआपरेटिव सेक्टर आता है या नहीं ? आप कोआपरेटिव सेक्टर की इस बारे में प्रिफरेंस देंगे या नहीं या केवल एग्रो इंडस्टीज जो कोआपरेटिव सेक्टर में है उन्हीं को इस बारे में प्रिफरेंस दिया जायेगा और चीजों के बारे में नहीं दिया जायेगा। आप कन्ज्यूमर गृड्स को कोआपरेटिव सेक्टर में प्रिफरेंस देंगे या नहीं या इस चीज को इस ज्वाइन्ट सेक्टर के क्षेत्र से बिल्कुल निकाल देंगे? मैं यह जानना चाहता हं कि ज्वाइन्ट सेक्टर की ज्याख्या के अन्दर को आपरेटिव सेक्टर भी आता है या नहीं ?

SHRI C. SUBRAMANIAM: Sir, certainly if applications are coming forward particularly in the consumer industries, we are prepared to give preference to them, but unfortunately the number of applications is very much limited. It also depends upon the strength of the cooperative movement in a particular State. This is a State subject. That is why you should note that, wherever the co-operative movement is strong, there is a pendency to have various industries established in the co-operative sector. Unfortunately

नहीं दिया और केवल 27 शगर इंडस्ट्रीज के नाम बतला दिये।

^{†[]}Hindi translation.

श्री ओइम् प्रकाश त्यागी : सभापति महो-दय, मैं मंत्री महोदय से यह जानना चाहता हं कि क्या उनका ध्यान इस ओर गया है कि विभिन्न प्रान्तों में जो सहकारी समितियां बनी हुई हैं उनमें बहुत बड़ा घटाला चल रहा है ? जैसे पंजाब में सहकारियों समितियों में घोटाला ेचल रहा है, तो क्या आपने उनकी जांच कराई है क्योंकि 247 सहकारी समितियों में 25 लाख रूपये का घोटाला चल रहा है और इसी तरह से उत्तर प्रदेश में 900 सहकारी सिम-तियों में करीव 135 लाख रुपये का घोटाला चल रहा है। इस तरह से देश के विभिन्न प्रान्तों में जो सहकारी समितियां काम कर रही हैं, उतके कार्यों की आपने जांच की या नहीं और इस तरह के कितने केसेज आपके सामने आये । इस तरह का घोटाला इन सहकारी समितियों में न हो, इस चीज को रोकने के लिए सरकार ने कोई उपाय या प्रयत्न किये हैं?

श्री सभापति: यह सवाल तो लाइसेंस से सम्बन्धित है।

SHRI C. SUBRAMANIAM: department deals with industrial cooperatives. Evidently the hon. Member is referring to the general co-operative movement and the questions should be put to the concerned Ministry.

MR. CHAIRMAN: I think he is right.

श्री सीता राम केसरी: मैं उद्योग मंत्री जी से यह जानना चाहता हूं कि जो सहकारी समितियों को लाइसेंस दिये गये हैं, उन लाइ-सेन्सेज को इम्पलीमेन्टेशन किया गया है या नहीं ? अगर उनका इस्पलीमेन्टेशन नहीं हआ है तो वे लाइसेंस इम्पलीमेंटेशन करने के लिए दूसरों को दिये जायेंगे या नहीं ताकि हमारे देश में प्रोडेक्शन वह सके ?

SHRI C. SUBRAMANIAM: These licences have been issued during 1970, 1971 and 1972, and even sugar factories take more than three or four years. Therefore, all these things are at various, stages of implementation.

to Questions

SHRI THILLAI VILLALAN: From the statement I find that two cooperative sugar mills have been given licences for the past three years, during 1970, 1971 and 1972. I would like to know from the hon. Minister how many applications have been received in these three years for sugar and for other products, how many have been considered and how many applications are pending.

SHRI C. SUBRAMANIAM There are so

SHRI A. G. KULKARNI: He is referring to Tamil Nadu.

SHRI C. SUBRAMANIAM: If he wants information about a particular State, he may put a separate question.

श्री बनारसी दास : श्रीमन, 25 साल में बिहार और उत्तर प्रदेश सबसे अधिक चीनी सप्लाई करता था। इस लिस्ट में आप देखेंगे कि केवल एक लाइसेंस कोआपरेटिव फैक्ट्री का उत्तर प्रदेश को दिया गया है, महाराष्ट् को जब कि 10 है। क्या कारण है कि उत्तर प्रदेश को लाइसेंस देने में कठिनाई की जा रही है जब कि उत्तर प्रदेश में सबसे अधिक सुगर-केन पैदा होता है ?

SHRI C. SUBRAMANIAM: Sir, if there are applications, certainly we wiil consider them; we cannot give licences without applications.

श्री बनारसी दास: मैने कारण पुछा था कि 25 साल में य०पी० का प्रोडक्शन गवर्नमेंट की नीति की वजह से जो कि खास इंडस्ट्री थी कम किया गया।

SHRI A. G. KULKARNI: The reply given by the Minister is that in the case of the agroindustries and particularly in the case of agricultural products, preference will be given to the industries in the cooperative sector. In view of this, may I know whether the Government's attention has been drawn to a lacuna in licensing the cotton textiles wherein in the decentralised sector^ that is the handloom and powerloom,

they produce four thousand million metres of cloth just like in the composite mill sector? The licensing in that sector is only 5 per cent. May I know whether the Government will foreclose the licensing of private cotton mills and encourage the cooperative cotton mills?

SHRI C. SUBRAMANIAM: Applications from cooperative societies will be given preference.

श्री मान सिंह वर्मा: माननीय मंत्री जी ने अपने उत्तर में यह स्वीकार किया है कि काफी प्रयत्न करने के बाद भी कोआपरेटिव मूबमेंट अपने देश में सफल नहीं हो सका है। इस बात को दृष्टि में रखकर जब तक इसकी सफलता अपने उद्देश्य को प्राप्त न कर सके, क्या ज्वाइंट सेक्टर में लाइसेंस ज्यादा देने की बात सोचेंगे?

SHRI C. SUBRAMANIAM: Sir, this is a hypothetical question. Certainly, we take into account the capacity to be reached in each area and with reference to that, if it is not possible to have in one area, the other areas will be tried.

EFFECT OF PRICE INCREASE ON PLAN TARGETS

*610. SHRI DAHYABHAI V.
PATEL :f SHRI M. K. MOHTA
: SHRI JAGDISH PRASAD
MATHUR: SHRI K. C.
PANDA : SHRI LOKANATH
MISRA : SHRI K. P. SINGH DEO

Will the Minister of PLANNING be pleased to state;

- (a) whether the prices of various essential commodities and industrial articles have been considerably increased during the last two years;
 - (b) if so, the details thereof;

fThe question was actually asked on the floor of the House by Shri Dahya-bhai V. Patel.

- (c) the extent to which increased prices would effect plan targets; and
- (d) whether there is any proposal under Government's consideration to revise these targets consequent upon heavy rise in prices ?

THE MINISTER, OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARJA): (a) to

(d) A statement is laid on the Table of the House

STATEMENT

A Table indicaing the changes in the wholesale price index in respect of selected commodities and industrial articles during the last two years viz., 1971 and 1972 is enclosed. Prices of agricultural commodities have considerably risen, particularly in the latter half of 1972 onwards. However it is difficult to quantify the impact of price changes on Plan targets as other factors like availability of inputs, timeliness in the implementation of the Plan programmes, whether conditions also exert their influence.

The outlays and the targets for the Annual Plan 1973-74, the final year of the Fourth Plan are being fixed keeping in view these factors including changes in prices.

TABLE

Increase or decrease in index of wholesale prices for certain selected essential commodities and industrial articles during the years 1911-12

Selected Commodities or Sub groups		Percentage in- crease/decrease in index of wholesale prices in	
		- 1971 over 1970	1972 over 1971
1		2	3
1. Food Articles .		108	11 · 4
(i) Foodgrains		margi- nal	13 -3
(a) cereals .	٠	I·1	10.8
rice .	•	0 -3	10.4
wheat .		<u>3 ·0</u>	4 • 6